

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

CRIMINAL APPEAL NO(s). 40 OF 2004

STATE OF A.P.

Appellant (s)

VERSUS

E. SATYANARAYANA

Respondent(s)

Date: 11/12/2006 This Appeal was called on for hearing today.

For Appellant(s)

Mrs.D. Bharathi Reddy,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Deleted.

(B.SUDHEENDRA KUMAR)

REGISTRAR

